

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA

UNSTARRED QUESTION NO- 2162

ANSWERED ON- 05.08.2024

NEW HIGH SCHOOLS AND NEW INTER COLLEGES IN UTTAR PRADESH

†2162 Shri Arun Kumar Sagar:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of new high schools and new inter colleges required to be set up in Uttar Pradesh as per the criteria of Rashtriya Madhyamik Shiksha Abhiyan;
- (b) whether the Government has taken any steps to set up high schools and inter colleges in Uttar Pradesh, particularly in Shahjahanpur Parliamentary Constituency under the Abhiyan; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (c): Education is in the Concurrent list of the Constitution and majority of the schools come under the purview of the respective State Government/ UT Administration. The opening and closing of schools are within the purview of respective State Government and UT Administration.

The Department of School Education and Literacy has launched an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha with effect from the year 2018-19. The Scheme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE).

Under the scheme, financial assistance is provided to the States and UTs for implementation of various interventions including opening of new schools/ upgradation/ strengthening of existing schools. This is based on the annual plans prepared by the States and UTs, as per their requirements/ priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals including Shahjahanpur parliamentary constituency. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of

School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme, and physical and financial progress of the State for the interventions approved earlier.

In pursuance to Section 6 of the RTE Act, 2009, the Central RTE Rules provide that a primary school shall be established within a walking distance of one kilometre of the neighbourhood and an upper primary school shall be established within a walking distance of three kilometer of the neighbourhood.

The States/UTs have notified area or limits of their neighbourhood norms, factoring in their State specific condition, for opening of secondary and sr. secondary schools. In the case of the States and Union Territories, which have not notified the neighbourhood norms for Secondary and Sr. Secondary Schools, financial support is provided under Samagra Shiksha to ensure the establishment of secondary school within 5 Km and senior secondary school within 7-10 Km of a habitation while ensuring their viability and cost effectiveness. For the habitations that remain uncovered (mostly small or sparsely populated in difficult areas) where opening of school is not feasible, transport facility is provided up to an average cost @ ₹ 6000/ per child per annum up to Class X.

As reported by the States and UTs in their Annual Work Plan & Budget 2023-24, 95.31% of habitations are covered by Secondary schools and 99.75% habitations are covered by Sr. Secondary schools.

As per UDISE+ 2021-22, the total number of Government schools/Government aided schools/private schools in the State of Uttar Pradesh are as follows:

Type	Primary	Upper Primary	Secondary	Higher Secondary
Government	87,811	46,527	1,508	1,178
Aided	153	2,812	557	4,591
Private	41,025	33,446	8,977	14,360
Total	1,28,989	82,785	11,042	20,129

As per the information provided by the State Government of Uttar Pradesh, under Centrally sponsored scheme of Samagra Shiksha (effective from 2018-19), 5 high schools and 1 intermediate school have been sanctioned in Shahjahanpur district.
